

Date : 28-01-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MS. JUSTICE BELA M. TRIVEDI

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UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Judgment reserved.

The parties are at liberty to file short note(s) on facts not exceeding two pages and legal submissions not exceeding ten pages, within a week.

(MUKESH NASA)
COURT MASTER

(DIPTI KHURANA)
BRANCH OFFICER